

1	2	3
9. Upgradation of Merit of Scheduled Castes and Scheduled Tribe Students	Since 93-94, with the Ministry of Welfare	The schemes has not been implemented in the State of Assam.
10. Special Central Assistance	March, 1980	(Rs. in lakhs) Released Utilised 1994-95 273.34 163.45 (24,418 Scheduled Caste families) out of a target of 48,000 were benefitted) 1995-96 226.65 (Target is 28,000 Scheduled Caste families)
11. Scheduled Caste Development Corporation	1978-79	Rs.30.74 lakhs during 1995-96 were released for 41,111 beneficiaries
12. Non-Governmental Organisations	1953-54	Grant-in-aid was given to three Non-Governmental Organisations during 1995-96.
13. National Overseas Scholarship	1953-54	2 students were given awards during 1994-95.
<b>TRIBAL DEVELOPMENT DIVISION</b>		
1. Boys Hostels for Scheduled Tribes	1989-90	Rs.16 Lakhs for 32 hostels during 1994-95.
2. Girls Hostels for Scheduled Tribes	Third Five Year Plan	Rs.3.03 lakhs for 7 hostels during 1995-96
3. Ashram Schools	1990-91	
4. Educational Complex for Scheduled Tribes girls in low literacy pockets	1993-94	Assam is not covered under the scheme
5. Non-Governmental Organisations	1953-54	Rs.15.10 Lakhs for 3 N.G.Os during 1995-96
6. Research and Training	1979-80	Rs.42.42 Lakhs
7. Special Central Assistance	Fifth Five Year Plan	Rs.3745.43 Lakhs
8. Grants under Article 275(1)	1974-75	Rs.931.50 Lakhs
9. Vocational Training in Tribal Areas	1992-93	Rs.64.895 Lakhs for 6 Centres.

#### Public Distribution System

2555. SHRI R.B. RAI : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether there are certain special provisions under the public distribution system for the consumer living in the hilly regions; and

(b) if so, the details thereof?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). Yes Sir. People living in the hilly regions in the country falling under area specific programmes such as Integrated Tribal Development Project (ITDP) and Designated Hill Areas (DHA), are covered under Revamped Public Distribution System (RPDS). The Central Government issues foodgrains to States/UTs for distribution in these areas at specially subsidised Central Issue Prices (CIP) which are Rs.50 per quintal less than the CIPs for normal PDS areas. The Central

Government has advised the States/UTs to add not more than 25 paise per kg. over and above the CIP while fixing the end retail prices. States have also been advised to ensure availability of at least 20 kg. of foodgrains per family per month to these areas and Central Government has earmarked adequate allocation for meeting this requirement.

#### Child Labour

2556. SHRI A.C. JOS : Will the Minister of LABOUR be pleased to state:

(a) whether any industry in Kerala is reported to be employing children below 14 years of age;

(b) if so, the details thereof; and

(c) the action, if any, taken to free these children from such employment?

THE MINISTER OF LABOUR (SHRI M. ARUNACHALAM) : (a) and (b). The Government of Kerala has informed that though statistical data on

children below 14 years of age employed in any industry in the state is not readily available, it is reported that, in stray cases, in some establishments like hotel, restaurants & automobile work shop etc. children are being employed.

(c) the Provisions of Child Labour (Prohibition & Regulation) Act, 1986 and the Kerala Child Labour (Prohibition & Regulation) Rules 1993 are being enforced in the State to effectively check the problem of child labour.

[Translation]

#### **Inclusion of Unnotified Nomadic and Semi Nomadic Tribes**

2557. SHRI RAJESH RANJAN ALIAS PAPPU YADAV : Will the Minister of WELFARE be pleased to state :

(a) whether the Union Government have received any representation from All India Tapriwas and Vimukt Jaties Federation regarding the inclusion of some Unnotified nomadic and semi-nomadic tribes in the list of Scheduled Tribes;

(b) if so, the details thereof; and

(c) the time by which these tribes are likely to be included in the list of Scheduled Tribes?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) : (a) and (b). Yes, Sir. Representations have been received from the All India Tapriwas and Vimukt Jaties Federation for the inclusion, in the Scheduled Tribes lists of Punjab and Haryana of certain communities such as Bazigar, Sansi and others, which are presently specified as Scheduled Caste in relation to these States.

(c) These representations are under consideration.

[English]

#### **Introduction of C.D. Strip**

2558. SHRI JAGAT VIR SINGH DRONA : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether the Government are aware of the fact that I.T.R.C. Lucknow had evolved a C.D. Strip to find out the adulteration in Sarso Oil (mustard oil);

(b) if so, the details thereof;

(c) the time by which the above strip is likely to be made available in the open market; and

(d) the reaction of the Government on introduction of C.D. Strip in open market?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b). The ITRC, Lucknow has developed a simple on-the-spot paper strip test to detect adulteration of

mustard oil with an artificially added synthetic toxic yellow dye, Butter yellow. A drop of suspected mustard oil is put on the chemically coated strip when a visual colour change indicates presence of artificially added yellow dye, Butter yellows.

(c) The technology of this test has been transferred to a Lucknow based entrepreneur M/s Nilofe, in May, 1996. The firm is expected to sell the test strip in the open market shortly.

(d) This test can be performed by house-wives/consumers themselves or for random market pre screening checks by health authorities.

[Translation]

#### **Amount Spent on Promotion of Tourism**

2559. SHRI NITISH KUMAR : Will the Minister of TOURISM be pleased to state:

(a) the amount spent on the new schemes for promotion of tourism during each of the last three years;

(b) whether the Government propose to enable the tourism industry for economic development and for providing employment opportunities; and

(c) if so, the prospective plan of the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI SRIKANTA JENA) : (a) The Department of Tourism, Government of India, provides Central Financial Assistance to State/Union Territory Governments for promotion and development of tourism under various schemes on the basis of specific proposals received from them. During 1995-96, two new schemes, namely, (1) Refurbishment of monuments, (2) Development and improvement of facilities at Pilgrimage Centres have been introduced and the Department of Tourism has provided Rs.55.18 lakhs as assistance under these schemes.

(b) In order to provide employment opportunities through the tourism industry, the Government of India provides various incentives to the private sector apart from financial assistance to the State Governments. These incentives are Interest Subsidy upto Three Star and Heritage Hotels, concessions in Customs Duty, Exemption in Income Tax under Section 80 HHD, etc.

(c) The Department of Tourism has submitted the Report of the Working Group on Tourism Development for the 9th Five Year Plan to the Planning Commission for the promotion and development of tourism in the country for promoting employment.

#### **Voluntary Organisations in Delhi**

2560. SHRI JAI PRAKASH AGARWAL : Will the Minister of WELFARE be pleased to state :

(a) the details of the voluntary organisations functioning in National Capital Territory of Delhi;